

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry	Orders of the Tribunal
26/8 Sh. M	<p>26.8.93 Mr. D. Asopa - Counsel for the applicant.</p> <p>Mr. K.P. Mehta - Counsel for the respondent.</p> <p>Heard the learned Counsel for the parties.</p> <p>M.A. no. 412/94 in</p> <p>OA no. 656/93 is rejected at this stage. The applicant will be at liberty to file a fresh application after looking to the records which may be made available to him.</p> <p>(O. P. Sharma) Administrative Member</p> <p>(S. I. Mehta) Vice Chairman</p> <p>App. & sub. to OA no. 3126 & 3127 Sub. 28th</p>